

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1029
ANSWERED ON:27.02.2006
CHILD LABOUR REHABILITATION- CUM -WELFARE FUND
Shaheen Shri Abdul Rashid

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Child Labour Rehabilitation-cum-Welfare Fund has been constituted in every State;
- (b) if so, the name of the States, where Child Labour Rehabilitation-cum-Welfare Fund has not been constituted; and
- (c) the assistance provided by the Union Government to States during each of the last three years from this fund, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) & (b): The Child Labour Rehabilitation-cum-Welfare Fund has been constituted in 25 States/UTs. It has not yet been constituted in Andaman & Nicobar Islands, Arunachal Pradesh, Chandigarh, Kerala, Lakshadweep, Manipur, Meghalaya, Mizoram, Nagaland and Sikkim.

(c): The fund is at the disposal of the State Governments only to provide for various welfare measures for the child labour and their families.